

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

THIS THE 13TH DAY OF NOVEMBER, 2000

Original Application No.912 of 1992

CORAM:

HON.MR.JUSTICE R.R.K.TRIVEDI,V.C.

HON.MR.S.DAYAL, MEMBER(A)

Radhey lal Sharma, Telegraph Clerk
S/oShri Ram gopal sharma
N.E.Railway, Izat Nagar, Bareilly.

... Applicant

(By Adv: Shri A.S.Diwakar)

Versus

1. Union of India through General Manager
N.E.Railway, Gorakhpur.
2. Divisional Railway Manager
N.E.Railway, Izat Nagar.
3. Principal,ZTS, N.E.Railway,
Muzaffarpur.

... Respondents

(By Adv: Shri S.K.Anwar)

O R D E R(Oral)

(By Hon.Mr.Justice R.R.K.Trivedi,V.C.)

By this application the applicant has prayed for a direction to the opposite party to treat the applicant as absorbed as Guard grade 'C' and exetend all other benefits as Guard grade'C' on the date of retirement. The admitted position as stated in the application is that applicant failed in the guard training course and he retired from service as Training clerk. In the circumstances after retirement there is no question of ~~granting~~ ^{extending} the relief claimed in the application. The application is rejected. No order as to costs.

MEMBER(A)

VICE CHAIRMAN

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